

PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF FICOM ORGANICS LIMITED

Regd. Office: 5D, 5th Floor, Kakad House, 'A' Wing, Sir Vitthal Das Thackersey Marg, Opp. Liberty Cinema,
New Marine Lines, Mumbai - 400 020 (India)

This Corrigendum to the Public Announcement is being issued by Keynote Corporate Services Limited ("**Manager to the Offer**"), on behalf of Coromandel Fertilisers Limited ("**Acquirer**") to the equity shareholders of Ficom Organics Ltd. ("**FOL/Target Company**") pursuant to Regulation 10 read with Regulation 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 [SEBI (SAST) Regulations, 1997] & subsequent amendments thereto.

The shareholders of Ficom Organics Limited are requested to kindly note that the Acquirer has preponed the activity schedule. All are requested to note the change as follows:

Activity	Original		Revised	
	Date	Day	Date	Day
Public Announcement	20/03/2006	Monday	20/03/2006	Monday
Last date for a competitive bid	09/04/2006	Sunday	09/04/2006	Sunday
Specified Date	13/04/2006	Thursday	13/04/2006	Thursday
Date by which the Letter of Offer will be dispatched to shareholders	03/05/2006	Wednesday	27/04/2006	Thursday
Date of opening of the Offer	13/05/2006	Saturday	03/05/2006	Wednesday
Last date for revising the offer price/ number of shares	22/05/2006	Monday	10/05/2006	Wednesday
Last date for withdrawal of acceptance	26/05/2006	Friday	16/05/2006	Tuesday
Date of closing of the Offer	01/06/2006	Thursday	22/05/2006	Monday
Date by which acceptance/rejection would be intimated and the corresponding payment for the acquired shares and/or the share certificate(s)/demat delivery instruction for the rejected Shares will be dispatched/issued	15/06/2006	Thursday	06/06/2006	Tuesday

The letters of offer have been despatched to the shareholders of FOL. This announcement is being made with a view to apprise the shareholders of FOL of the aforesaid changes. A copy of this Public Announcement would be made available at SEBI's website at www.sebi.gov.in.

Issued by Manager to the Offer on behalf of the Acquirer :

KEYNOTE

CORPORATE SERVICES LIMITED

307, Regent Chambers, Nariman Point, Mumbai-400 021.

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SEBI Regn: INM000003606 AMBI Regn No.: AMBI/040

Contact Person: Janardhan Wagle

Place: Hyderabad

Date : 27/04/2006